

ITEM NO.12 Court 7 (Video Conferencing) SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 2235/2019

ANURADHA MANOJ GIRI @ ANURADHA VINOD GIRI Petitioner(s)

VERSUS

MANOJ DEVI GIRI Respondent(s)

IA No. 137909/2019 - EXEMPTION FROM FILING O.T.
IA No. 161327/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 137906/2019 - STAY APPLICATION)

Date : 07-09-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Shubhranshu Padhi, AOR
Mr. Ashish Yadav, Adv.

For Respondent(s) Mr. Sunil Kumar Verma, AOR

UPON hearing the counsel the Court made the following
O R D E R

The parties agree that dispute between them be referred to mediation. Accordingly, the dispute is referred to the Supreme Court Mediation Centre. I direct both the parties to appear before the Ld. Co-ordinator, Supreme Court Mediation Centre at 110, Lawyers' Chambers (R.K. Jain Block), Supreme Court Compound, Tilak Marg, New Delhi through video conferencing on 17.09.2020 at 11.30 a.m.

The mediation report shall be sent to this Court within three weeks' time thereafter.

List after the report from the Mediation Centre is received

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)